

INCOME TAX APPELLATE TRIBUNAL, HYDERABAD BENCHES

CAUSE LIST OF STAY APPLICATIONS AND MISCELLANEOUS APPLICATIONS
FOR 23-JANUARY-2026 (FRIDAY)

BENCH WILL NOT FUNCTION

BEFORE **SHRI VIJAY PAL RAO, VP AND SHRI MANJUNATHA G, AM**

STAY APPLICATIONS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Adjourned To
1	SA	36	Hyd	2025	2012-13 [A] RAM REDDY JAKKIDI (E-FILED)	B	30-01-2026
2	SA	37	Hyd	2025	2014-15 [A] RAM REDDY JAKKIDI (E-FILED)	B	30-01-2026

BEFORE **SHRI VIJAY PAL RAO, VP AND SHRI MADHUSUDAN SAWDIA, AM**

STAY APPLICATIONS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Adjourned To
1	SA	1	Hyd	2026	2012-13 [A] PARANJYOTHI THOTA (E-FILED)	SM	30-01-2026
2	SA	2	Hyd	2026	2012-13 [A] PARANJYOTHI THOTA (E-FILED)	B	30-01-2026

MISCELLANEOUS APPLICATIONS

Srl	Appeal Number			Assmt. Year	Assessee	Bench	Adjourned To
1	MA	67	Hyd	2025	AY 2020-21 [A] EBARA MACHINERY INDIA PRIVATE LIMITED (E- FILED)	A	06-02-2026

BEFORE **SHRI MANJUNATHA G, AM AND SHRI RAVISH SOOD, JM**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Adjourned To
1	MA	10	Hyd	2023	2016-17 [A] WESTERN CONSTRUCTIONS	B	06-02-2026

BEFORE **SHRI RAVISH SOOD, JM AND SHRI MADHUSUDAN SAWDIA, AM**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Adjourned To
1	MA	109	Hyd	2021	NA [D] CHURCH EDUCATIONAL SOCIETY	B	06-02-2026
2	MA	110	Hyd	2021	NA [D] KARSHAK VIDYA PARISHAD	B	06-02-2026

Date: 22.01.2026

Place: Hyderabad

**Assistant Registrar
22-Jan-26**